

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.03.2021 (FRIDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 1516 of 2019	Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt. Ltd.	Sanjay Gupta	
<b>2.</b>	Comp. App (AT) (Ins) No. 897 of 2020	JM Financial Aseet Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt. Ltd. & Ors.	Abhishek Anand	Sunil Fernandes-R1 Sujoy Datta
<b>3.</b>	Comp. App. (AT) (Ins) No. 968 of 2020	Agarwal Veneers Vs. Fundtonic Service Pvt. Ltd.	Ashish Choudhury	Shivram C.S. Ganeshan
<b>4.</b>	Comp. App. (AT) (Ins) No. 1036 of 2020	Sarda Argo Oils Ltd. Through Its Director Jagdish Prasad Sarada Vs. Sakuma Exports Ltd.	Tanu Priya Gupta	Amit Amist
<b>5.</b>	Comp. App. (AT) No. 239 of 2020	Neeraj Gupta & Anr. Vs. A-1 Equipments (P) Ltd. & Ors.	Sumit K. Batra	

### **For Hearing**

<b>6.</b>	Comp. App. (AT) No. 154 of 2020  <b>Part Heard</b>	Sri Dhanada Laboratories Pvt. Ltd. & Ors. Vs. Namireddy Raghu Ram Reddy & Ors.	S.Udaya Kumar Sagar	Nitin Chowdary Pavulari-R1 & R2
<b>7.</b>	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr.	Ankur Garg	Chandra Shekhar Yadav-R1 Vinod Chaurasia-R2 Yogesh Kumar Gupta-IRP
<b>8.</b>	Comp. App. (AT) (Ins) No. 607 of 2020	Ashok Kumar Vs. K T C Foods Pvt. Ltd. & Ors.	Rakesh Kumar	Vijay Singh-R1 & R2 Ritoban Sarkar-R3

		<b>With</b>		
<b>9.</b>	Comp. App. (AT) (Ins) No. 650 of 2020	Shiv Shakti Inter Globe Exports (P) Ltd. Vs. K.T.C. Foods (P) Ltd. & Anr.	Manoj K. Singh	Anuj Singh-R1 & R2
<b>10.</b>	Comp. App. (AT) (Ins) No. 817 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Winsome Yarns Ltd.	Vikaram Bajaj	Pulkit Deora
<b>11.</b>	Comp. App. (AT) (Ins) No. 1094 & 1140 of 2019	BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors.	Gautam Singh	Chaitra Bhat Anjali Sharma-R1 Amit Agrawal-R2 to R4 Om Prakash-R3 Balaji Srinivasan-R5

**Note: The Court will rise at 12:30 PM**

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**By the order of Hon'ble Acting Chairperson**  
-sd/-  
**Registrar**